

No. 47: Financial Accommodation Availed by State Governments under various Facilities

(₹ Crore)

Sr. No	State/Union Territory	During August-2021					
		Special Drawing Facility (SDF)		Ways and Means Advances (WMA)		Overdraft (OD)	
		Average amount availed	Number of days availed	Average amount availed	Number of days availed	Average amount availed	Number of days availed
1	2	3	4	5	6	7	
1	Andhra Pradesh	453	29	2001	26	936	18
2	Arunachal Pradesh	-	-	-	-	-	-
3	Assam	-	-	-	-	-	-
4	Bihar	-	-	-	-	-	-
5	Chhattisgarh	-	-	-	-	-	-
6	Goa	76	20	39	10	-	-
7	Gujarat	-	-	-	-	-	-
8	Haryana	-	-	405	4	-	-
9	Himachal Pradesh	-	-	88	10	-	-
10	Jammu & Kashmir UT	-	-	1154	27	405	19
11	Jharkhand	-	-	-	-	-	-
12	Karnataka	-	-	-	-	-	-
13	Kerala	96	25	1038	24	1197	1
14	Madhya Pradesh	-	-	-	-	-	-
15	Maharashtra	-	-	-	-	-	-
16	Manipur	-	-	287	31	233	20
17	Meghalaya	-	-	-	-	-	-
18	Mizoram	-	-	60	24	-	-
19	Nagaland	76	27	182	22	93	3
20	Odisha	-	-	-	-	-	-
21	Puducherry	-	-	-	-	-	-
22	Punjab	-	-	-	-	-	-
23	Rajasthan	1304	10	-	-	-	-
24	Tamil Nadu	-	-	-	-	-	-
25	Telangana	553	21	639	18	156	1
26	Tripura	-	-	-	-	-	-
27	Uttar Pradesh	-	-	-	-	-	-
28	Uttarakhand	-	-	-	-	-	-
29	West Bengal	193	1	-	-	-	-

Note: The State of J&K has ceased to exist constitutionally from October 31, 2019 and the liabilities of the State continue to remain as liabilities of the new UT of Jammu and Kashmir.

Source: Reserve Bank of India.